## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

A ZENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

		T.P No.	Purpose	Section	Name of the Parties	3
	166/16	187/17	Hearing	391 394	Indus Paper Boards I	Pvt. Ltd.
SL.NO. NAME (IN CAPITAL)			PITAL)	DESIGNATION		
		&				
	PHON	E NUMBER	₹	REPRESENTATION TO WHOM		SIGNATURE
				(Petitioner	Respondent)	

1) S. Vivekananda John Va B Associates 9845428653

vasang kuncer

1010 OL

De Petitioner Jellwek le

15

B Chilenta KAC.

9844076148

foor R.o.c.

for KHC

Counsel for petitioner is present. Counsel for ROC/RD is present. He has filed affidavit/objections. Assistant from OL office is present. He has filed report.

Counsel for petitioner is directed to file two sets of copies.

List it for hearing to 21.04.2017.

MEMBER (J)

MEMBER (T)